

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Allahabad this the 02nd day of February 2001.

original Application no. 552 of 2000.

Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman

Vijay Kumar Nishad,
s/o late Shri R.K. Nishad,
R/o Vill. Hakimpur, Post Office-Hakinmpur,
via Malipur, Distt. Sultanpur.

... Applicant

C/A Shri D.B. Yadav

Versus

1. Union of India through its Secretary,
Ministry of Railway,
New Delhi.
2. General Manager,
D.L.W. Varanasi.
3. Deputy Chief Personnel Officer,
Head Quarter, Recruitment,
D.L.W. Varanasi.
4. Dy. Chief Vigilance Officer,
D.L.W. Varanasi.

... Respondents

C/Rs. Shri Amit Sthalekar.

...2/-



(5)

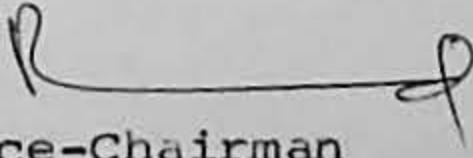
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O R D E R (Oral)

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

By this O.A. under section 19 of the Act, the applicant has prayed for a direction to the respondents to appoint him on compassionate ground in Group 'C' service.

2. The facts stated in the OA are that the father of the applicant Shri Ram Kishor was working as Gangman in department of Civil Engineering in D.L.W., Varanasi. He died on 17.10.1972 ~~in~~ ⁱⁿ an accident. It is stated that the mother of the applicant died in the year 1970. The date of birth of the applicant as per High School certificate is 30.08.1971. The respondents have refused the appointment ~~to~~ ^{to} the applicant on the ground that the claim of the applicant is belated and also doubtful. As the death of the father of the applicant took place in the year 1972, more than 28 years have passed, ~~for~~ ^{for} such appointments, can not now be served now.
3. In the facts and circumstances in my opinion the ground for making appointment on compassionate ground have become non-existent. The OA has no merit and is dismissed. No order as to costs.


Vice-Chairman

/pc/